

ADM/294/2020

Office of the
Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru, Dated: 01.07.2020.

NOTIFICATION

In view of notice dated 30.06.2020 of the Hon'ble High Court of Karnataka, Bengaluru, **declaring Saturday, the 4th of July 2020 as a closure day to all the courts in Bengaluru Urban and Bengaluru Rural District**, sitting arrangements for limited functioning of courts made vide this office Notification No. 294/2020 dated 27.06.2020, in respect of the following officers **stands cancelled for the said day.**

Sl. No.	Name of the Judicial Officer	Designation
1	Sri Vijayakumar M. Pawale	I Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru
2	Sri Yadava K.,	VIII Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru
3	Sri J.V. Vijayananda	IX Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru
4	Sri Iranagouda K. Kabbur	II Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru
5	Sri K.M. Ananda	IV Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru
6	Sri B. Chennappa	II Addl. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru

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7	Smt. Smitha Malaganve	III Addl. Civil Judge, Bengaluru Rural District, Bengaluru
8	Sri Shrikanta N.A.	Addl. Senior Civil Judge & JMFC, Anekal
9	Sri Santhosh Kumar Daivajna	II Additional Civil Judge and JMFC, Anekal
10	Smt. Mamatha Shivapuji	Additional Civil Judge and JMFC, Doddaballapura
11	Sri Rajashekar	II Addl. Senior Civil Judge & JMFC, Devanahalli
12	Sri Vaidya Shreekanth	II Addl. Senior Civil Judge & JMFC, Nelamangala
13	Sri Ananda Konnur	II Addl. Civil Judge & JMFC, Nelamangala



(VENKATESH NAIK T.)

Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

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